

**CENTRAL ADMINISTRATIVE TRIBUNAL
ERNAKULAM BENCH**

O.A.No.550/09

Tuesday this the 3rd day of August 2010

C O R A M :

**HON'BLE Mr.JUSTICE K.THANKAPPAN, JUDICIAL MEMBER
HON'BLE Mr.K.GEORGE JOSEPH, ADMINISTRATIVE MEMBER**

Mrs. Shoba George,
Recovery Officer,
Debt Recovery Tribunal, 5th Floor,
Kerala State Housing Board Building,
Panampilly Nagar, Cochin – 682 036.

...Applicant

(By Advocate Mr.S.Rajmohan)

V e r s u s

1. Union of India represented by the Secretary,
Department of Economic Affairs,
Banking Division, Ministry of Finance,
Jeevan Deep Building, Sansad Marg,
New Delhi – 110 011.
2. The Debts Recovery Tribunal, Ernakulam
represented by the Presiding Officer,
Debts Recovery Tribunal, 5th Floor,
Kerala State Housing Board Building,
Panampilly Nagar, Cochin – 682 036.
3. National Human Rights Commission
represented by the Secretary,
National Human Rights Commission,
Faridkot House, Copernicus Marg,
New Delhi – 110 011.

...Respondents

(By Advocate Mr.Sunil Jacob Jose,SCGSC)

This application having been heard on 3rd August 2010 this Tribunal
on the same day delivered the following :-



.2.

ORDER

HON'BLE Mr.JUSTICE K.THANKAPPAN, JUDICIAL MEMBER

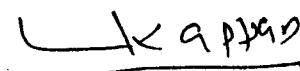
The main prayer of the applicant in this Original Application is for a direction to be issued to the 1st respondent to extend her period of deputation for the 4th year from 31.8.2009 to 30.8.2010.

2. This Original Application has been admitted and notice ordered. Though an interim order has been issued for continuation of the applicant in the post, at present it is informed by the counsel appearing for the respondents, Shri.Sunil Jacob Jose,SCGSC that as per order No.F.No.A-19014/16/2006-DRT, Government of India, Ministry of Finance dated 29.7.2009 the deputation period of the applicant has been extended up to 30.8.2010. Hence, nothing remains to be decided in this Original Application. Recording the above fact, the Original Application stands disposed of accordingly.

(Dated this the 3rd day of August 2010)



**K.GEORGE JOSEPH
ADMINISTRATIVE MEMBER**



**JUSTICE K.THANKAPPAN
JUDICIAL MEMBER**

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